

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO.803

TO BE ANSWERED ON THE 01ST MARCH, 2016/PHALGUNA 11, 1937 (SAKA)

PRISONERS IN JAILS

803. SHRI KESINENI NANI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of inmates in various prisons in the country vis-a-vis the capacity of the prisons, State-wise;

(b) the number of reported incidents of violence leading to deaths in prisons during each of the last three years and the current year, State-wise;

(c) whether the Government has issued any advisory to the States on any prisoner reform programmes; and

(d) if so, the details thereof and the response received in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a): As per data compiled by National Crime Records Bureau (NCRB) at the end 2014, a State/UT wise statement showing capacity of prisons of the country and the number of inmates lodged in the prisons is enclosed at Annexure-I.

(b): As per data compiled by National Crime Records Bureau (NCRB) at the end of 2012, 2013 and 2014, a State/UT wise statement showing number of unnatural deaths such as suicide, execution, murder by inmates, deaths due to assault by outside elements, death due to firing, deaths due to negligence/excess by jail personnel, others of inmates in various jails of country is enclosed at Annexure-II.

(c) to (d): "Prisons" is a State subject as per entry 4 of List II of the Seventh Schedule to the Constitution of India. Therefore, the administration and management of prisons is primarily the responsibility of the State Governments. However, the following advisories have been issued by the Government of India to the States/UTs in this regard:

(i) Comprehensive advisory dated 17th July 2009, which is available at the website of the Ministry of Home Affairs at the link:
<http://mha1.nic.in/PrisonReforms/pdf/PrisonAdmin17072009.pdf>

(ii) Advisory on Best Prison Practices dated 8th November 2010, which is available at the website of the Ministry of Home Affairs at the link:

<http://mha1.nic.in/PrisonReforms/pdf/BestPrisonPractice08112010.pdf>

(iii) Advisory regarding guidelines for educational programme for prison inmates dated 15th June 2011, which is available at the website of the Ministry of Home Affairs at the link:

<http://mha1.nic.in/PrisonReforms/pdf/AdvEducationProg15062011.pdf>

Annexure referred to in part (a) of Lok Sabha Unstarred Question
No. 803 for answer on 1.3.2016

S.No	States/UTs	Capacity of the jails	Inmate population
1	Andhra Pradesh	8405	7964
2	Arunachal Pradesh	56	127
3	Assam	8192	8346
4	Bihar	37205	31295
5	Chhattisgarh	6382	16525
6	Goa	365	527
7	Gujarat	12332	11948
8	Haryana	16647	18642
9	Himachal Pradesh	1732	2120
10	Jammu & Kashmir	3011	2284
11	Jharkhand	14363	17688
12	Karnataka	13381	14221
13	Kerala	6190	7078
14	Madhya Pradesh	27247	36433
15	Maharashtra	25181	27868
16	Manipur	1147	644
17	Meghalaya	530	813
18	Mizoram	1302	1054
19	Nagaland	1450	443
20	Odisha	18012	14840
21	Punjab	18679	26007
22	Rajasthan	17191	20359
23	Sikkim	253	264
24	Tamil Nadu	22201	15874
25	Telangana	6848	6005
26	Tripura	2173	909
27	Uttar Pradesh	52780	88221
28	Uttarakhand	3188	4055
29	West Bengal	20916	20069
30	A & N Islands	1249	769
31	Chandigarh	1000	702
32	D & N Haveli	60	199
33	Daman & Diu	160	79
34	Delhi	6250	13850
35	Lakshadweep	64	28
36	Puducherry	419	286
	Total	356561	418536

Annexure referred to in part (b) of Lok Sabha Unstarred Question
No. 803 for answer on 1.3.2016

S.No	States/UTs	Unnatural Deaths of inmates in 2012	Unnatural Deaths of inmates in 2013	Unnatural Deaths of inmates in 2014
1	Andhra Pradesh	12	1	3
2	Arunachal Pradesh	0	0	0
3	Assam	4	5	1
4	Bihar	13	3	6
5	Chhattisgarh	2	4	3
6	Goa	0	0	0
7	Gujarat	2	5	4
8	Haryana	6	9	10
9	Himachal Pradesh	1	0	1
10	Jammu & Kashmir	0	2	2
11	Jharkhand	2	3	3
12	Karnataka	7	4	15
13	Kerala	2	3	5
14	Madhya Pradesh	3	9	6
15	Maharashtra	3	4	6
16	Manipur	0	0	0
17	Meghalaya	0	0	0
18	Mizoram	0	0	1
19	Nagaland	0	0	1
20	Odisha	7	2	44
21	Punjab	17	9	12
22	Rajasthan	15	11	12
23	Sikkim	0	0	0
24	Tamil Nadu	8	10	5
25	Telangana	--	--	0
26	Tripura	0	0	0
27	Uttar Pradesh	12	18	23
28	Uttarakhand	0	0	2
29	West Bengal	7	5	21
30	A & N Islands	0	0	0
31	Chandigarh	0	0	0
32	D & N Haveli	0	0	0
33	Daman & Diu	0	0	0
34	Delhi	3	8	9
35	Lakshadweep	0	0	0
36	Puducherry	0	0	0
	Total	126	115	195